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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2016
NAME OF THE PETITIONER(S) : G. S. Rajesh
NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another
UNDER SECTION : 397,398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	S. Santhosh For - P. Guiridharam	2nd Respondent	Smt R S

ORDER

Petitioner called but absent. No representation. Counsel for R2 present. In the interest of justice, time enlarged for hearing the submissions of the petitioner. Put up on 14.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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